

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2301/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 30<sup>th</sup> April, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /2013 Dated at Goalpara the 28<sup>th</sup> April, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 30.04.2021 till the morning of 03.05.2021, has been granted. The Civil Judge and Asstt. Sessions Judge, Goalpara will remain in charge of the Court and office of District & Sessions Judge, Goalpara in your absence.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/2302/A, dated 30.4.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Pds